

(c) Adequate publicity was given to the Family Pension Scheme through different media.

**Additional House Rent To E. P. F. Employees**

2627. SHRI S. M. BANERJEE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Provident Fund Board has recommended additional House Rent Allowance for all Provident Fund employees ;

(b) if so, the reason for not implementing these recommendation ; and

(c) whether there is a growing discontent among the Provident Fund employees regarding non-implementation of the decision ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : Yes.

(b) and (c). The Board's recommendation is under consideration of the Government.

**Pakistan's threats of breaking off Diplomatic Relations with India**

2628. SHRI PILOO MODY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the attention of Government of India has been drawn to a report in the Indian Express dated the 25th July, 1971 stating that the Pakistan Government has threatened to break off diplomatic relations with India ; and

(b) if so, the reaction of Government of India in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) No such threat was received. However the Pakistan Government had wrongly alleged that India was not interested in the diplomatic missions in the two countries operating under normal conditions. Actually Pakistan

had unilaterally placed restrictions on the exit of members of the Indian Missions in Pakistan to which India had to take reciprocal action.

**Bangla Desh Refugees sent to Dandakaranya**

2630. SHRI B. S. MURTHY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether any Bangla Desh refugees were sent to Dandakaranya where facilities and developed potential exist for rehabilitation ;

(b) if so, the number of refugees sent to this area ; and

(c) if not, the reasons therefor ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) No, Sir.

(b) Does not arise.

(c) The policy of the Government of India is that the refugees should be repatriated to Bangla Desh as soon as conditions are favourable there. It has been accordingly considered desirable to lodge these refugees in Camps located close to the border or in the interior of West Bengal or in other neighbouring States where sufficient land is available for putting up Camps or temporary structures.

**Foreign collaboration agreements conducted by Bharat Heavy Plate and Vessels Ltd., Visakhapatnam**

2631. SHRI E. R. KRISHNAN : Will the Minister of STEEL AND MINES be pleased to state :

(a) the names of countries with whom collaboration agreements have been conducted by Bharat Heavy Plate and Vessels Ltd., Visakhapatnam for the (i) manufacture of air and gas separation plants and (ii) multi-layer high pressure vessels ; and

(b) whether production has started under these two schemes ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) Bharat Heavy Plate and Vessels Ltd., Visakhapatnam have entered into collaboration agreements with Messrs. L'Air Liquide of France for manufacture of Air and Gas Separation plants and with Messrs Nooter Corporation of U.S.A. for the manufacture of multilayers high pressure vessels;

(b) The company have taken preparatory steps for commencement of production under both the agreements.

**Contracts secured by Engineering Projects (India) Ltd.**

2632. SHRI E. R. KRISHNAN: Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Unstarred Question No. 767 on the 18th November, 1971 regarding contracts secured by Engineering Projects (India) Ltd. and state the steps taken to execute the contract order secured by the said undertaking?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): Parties to

execute the civil works and the mechanical and the electrical equipment installation have been selected. Piling work has just started. The entire work is expected to be finished as per schedule.

**Distribution of Steel to Industries in Faridabad**

2633. SHRI D. B. CHANDRA GOWDA: Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Starred Question No. 1149 on the 15th July, 1971 regarding distribution of steel to industries in Faridabad and state:

(a) whether the information asked for has since been collected; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir. The assurance was fulfilled on 23.8.1971, as in the Statement enclosed.

(b) Does not arise.

*Statement*

Date and Reference	Subject	Promise made	When and how fulfilled	Remarks
1	2	3	4	

**ASKING**

Starred Question No. 1149 dated 15-7-71 by Shri L. D. Kotaki regarding distribution of steel to industries in Faridabad.

(a) Whether instances have come to the notice of the Government that the steel quota granted by Joint Plant Committee to small Industries in Faridabad complex has not been utilised for the purpose for which it was allotted;

(a) to (c). Information is being collected and will be laid on the Table of the House.

(a) No such instance has come to the notice of this Ministry or the Joint Plant Committee. Under the present system of distribution, no quotas are allotted by the Joint Plant Committee.

Small Scale Industries get supply of steel on the recommendations of the Directors of Industries, either directly from the steel plant on the basis of Steel Priority Committee's allocation, or from the stock yards.